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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.484/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company		Balaji Tracom Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. SOAPNA CHOUBEY ADV.

2. SIDHARTHA SHARMA ADV

for
appellants / Petitioner
S. J. K.
15/11/2017

3. M. CHINNACHAMY
DROC

M. Chinnachamy
15/11/17

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)